

ITEM NO.805

COURT NO.2

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).14959-14960/2015

(Arising out of impugned final judgment and order dated 28-04-2014 in WP No. 5753/2013 25-08-2014 in CA No. 1600/2014 25-08-2014 in WP No. 5753/2014 passed by the High Court of Judicature at Bombay)

NAIR NANDKUMAR BHASKARAN

Petitioner(s)

VERSUS

BHUSAN SUNIL BHOSALE AND ORS.

Respondent(s)

Date : 15-11-2019 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s)

For Respondent(s) Mr. Rakesh K. Sharma, AOR(Mentioned by)
Mr. Nishant, Adv.

UPON being mentioned the Court made the following
O R D E R

Not to be deleted from the date already notified i.e.

11.12.2019.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR